

training programme on the topic 'Advanced Automotice Technology and Indian Road Traffic Pattern - Challenges & Opportunities' was conducted by IIP, Dehradun during 2015-16.

Villages under PMGSY in Tamil Nadu

114. SHRI K.R. ARJUNAN: Will the Minister of RURAL DEVELOPMENT be pleased to state how many villages in Tamil Nadu are proposed to be covered under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during 2016-17?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): The objective of the Pradhan Mantri Gram Sadak Yojana (PMGSY) is to provide an all-weather road with necessary culverts and cross drainage structures, which is operable throughout the year to the eligible unconnected habitations as per PMGSY guidelines in the rural areas. The unit for this Programme is a Habitation and not a Revenue village or a Panchayat. PMGSY is an ongoing programme and since inception of the programme upto March, 2016, the Ministry of Rural Development has sanctioned 1,983 eligible habitations to Tamil Nadu, out of which the State has reported that 1,948 habitations have been connected by constructing 12,983.74 Km length of PMGSY roads.

Status of CAPART

†115. SHRIMATI KANAK LATA SINGH:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Cabinet had taken a decision in September 2013, to wind up CAPART within a span of two years;
- (b) if so, the details thereof;
- (c) whether any proposal regarding restarting CAPART is pending, at present; and
- (d) if so, the reason for its winding up and the details of points suggested to start it again?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) and (b) Yes, Sir. The Group of Ministers, which had met on 21st August, 2013 to discuss creation of Bharat Rural Livelihoods Foundation (BRLF) had simultaneously recommended that the Ministry of Rural Development should come up with a plan to wind up Council for Advancement of People's Action and Rural Technology (CAPART) within two years. This recommendation was confirmed by the Union Cabinet on 3rd September, 2013.

†Original notice of the question was received in Hindi.